

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
(IB)-1567(PB)/2018

IN THE MATTER OF:

M/s. National Products

.... Petitioner/Applicant

Vs.

M/s. Delhi Control Devices (P) Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016 CIRP

Order delivered on 29.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Adhish Srivastava, Adv.

ORDER

New IA-2003/2024

Ld. Counsel Mr. Adhish Srivastava appeared on behalf of the Applicant.

At request, list the matter for a physical hearing **on 01.05.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)